

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.9 - IA/870(AHM)2022  
In  
CP(IB) 759 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Zielem Industries Pvt Ltd  
V/s  
Sintex-BAPL Ltd

.....Applicant

.....Respondent

**Order delivered on .07/11/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Jeet J Bhatt, Advocate with Ms. Dhvani  
Chandarana, Advocate

For the Respondent :

**ORDER**

**IA/870(AHM)2022**

This application is filed by the Claimant seeking direction against the RP for partly rejection of its claim.

Issue notice to RP.

List on 21.12.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**